

PUNJAB VIDHAN SABHA SECRETARIAT**Unstarred Questions****TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Monday, 06 March, 2023****To Implement the Reservation Policy for SC/BC in Government Aided Schools**

87. **Doctor Sukhwinder Kumar, M.L.A.:-** Will the Education Minister be pleased to state that:-
- whether the reservation policy for Scheduled Castes and Backward Classes is being implemented in letter and spirit for the staff recruited in Government Aided Schools at the time of the recruitment and promotion in services and vacancies of the State;
 - if the reply to part (a) be in affirmative, the number of teaching and non-teaching employees recruited in the Aided Schools of the State from January, 2007 to date togetherwith the number of employees belong to Scheduled Castes and Backward Classes out of them; if not, the time by which the due representation will be given to Scheduled Castes and Backward Classes in recruitment as per the reservation policy togetherwith the action taken by the Government against the officers who disregard the constitutional reservation policy, the details be given ?

Details of Cattle Sheds in the Villages of State

89. **Dr. Sukhwinder Kumar, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state that:-
- the district-wise number of villages of the State where cattle sheds have been given alongwith the number of sheds and various category of the people to whom cattle sheds have been provided by the Government from April, 2017 to 2022 (to date) togetherwith the number of sheds whose work has been completed and the number of sheds yet to be completed;
 - the details of conditions laid down by the Government to become beneficiaries of cattle sheds and the details of conditions for the beneficiaries of this scheme ;
 - the details of amount spent by the State Government and the Central Government since April, 2017 till date under this scheme; financial year-wise details the same ?

To Provide Ownership Right to People Living in the Houses Constructed within of Lal Lakir

90. **Dr. Sukhwinder Kumar, M.L.A.:-** Will the Revenue Minister be pleased to state the time as to when the target to provide ownership right to all people living within lal lakir was envisaged under " Mera Ghar Mere Naam Scheme" launched in October, 2021 by the State Government in order to provide ownership rights of houses to the people residing in the houses built within lal lakir in villages and cities of the State togetherwith the month-wise number of people to whom ownership rights have been given by the State Government; the district-wise details be given ?

Details of Income Received by the State Government from its Own Taxes during the financial Year 2022-23

91. **Dr. Sukhwinder Kumar, M.L.A.:-** Will the Finance Minister be pleased to state the amount of State revenue receipts and centre's share from taxes received by the State Government in the financial year 2022-23; the details be provided?

Saragarhi Multi Storey Car Parking at Town Hall Amritsar

88. **Kunwar Vijay Partap Singh, M.L.A.:-** Will Housing and Urban Development Minister be pleased to state that:-
- the authority under which the Saragarhi Multistorey Car Parking (near Town Hall) is being controlled since its inception;
 - whether the Government has any plan to simplify the system and make it run smoothly;
 - names of the contractors who are running this parking area and the details be given from inception included with the copy of contract order;
 - a copy of the rules and Procedure with regard to giving contracts of the area should be given;
 - name of the Government Department which is supervising and controlling this parking area ;
 - whether it is a fact that Saragarhi Multi Storied Car Parking was constructed after demolishing a Government School; if so, what alternative arrangements were made for the study of children residing in the close vicinity of Town Hall Amritsar;
 - when was this parking came into existence, alongwith the cost incurred on the construction of this project and name of the contractor and his brief information included with head-wise details be given and; when was the project completed;
 - whether this project is running in profit or not; year-wise details since its inception be given ?

Details of Various Projects and Integrated Development Works in Amritsar North Constituency during

April 2015 to 31 March 2022

95. **Kunwar Vijay Pratap Singh, M.L.A.:-** Will the Local Government Minister be pleased to state the details of integrated development works carried out on various projects in Amritsar North Constituency during the period of 01 April 2015 to 31 March 2022, which include (a) name and correct details of such development works, (b) Executing agency, (c) work in-charge, (d) cost of project (e) contractor (f) date of commencement of work/projects (g) date of completion of the work/project etc. (i) Amritsar Improvement Trust (ii) Municipal Corporation Amritsar (iii) Public Works Development (B&R) (iv) P.W.D Irrigation, (v) A.D.A, PUDA, (vi) Punjab Mandi Board (vii) development works carried out by any other agency/ Institutions and whether the aforesaid details are also included ?

Details of Blue Cards of the Beneficiaries of the Atta-Dal Scheme in the State

98. 1. **Sardar Manpreet Singh Ayali, M.L.A.**
2. **Shri Budh Ram, M.L.A.:-** Will the Food and Civil Supplies Minister be pleased to state that:-
a) whether there is any proposal under consideration of the Government to prepare cards or more new Blue Cards of those poor beneficiaries of "Atta-Dal Scheme" whose Blue Cards have been cancelled due to some reason in the state; if so, by when ?
b) whether it is a fact that there are thousands of such needy families in Sub-Division Budhlada whose cards of Atta-Dal have been cancelled during 2 to 3 years; if so, the time by which the department will issue new cards of Atta-Dal Scheme to such genuine poor, needy families ?

To Make Arrangement of Potable Water to the Residents of Moga

99. **Shrimati Amandeep Kaur Arora, M.L.A.:-** Will the Local Government Minister be pleased to state whether it is a fact that quality of ground water of Moga City is being effected and the water level is also getting low; if so, whether there is any proposal under consideration of the Government to cover it under surface water project for supply of pure potable water; if so, by when ?

To Take Public Services From M.D. Doctors for 2 Years

100. **Shri Dinesh Chadha, M.L.A.:-** Will the Medical Education and Research Minister be pleased to state whether it is a fact that a Bond for rendering Public services for two years, is made at the time of admission from the students who are pursuing M.D after M.B.B.S in Government Medical Colleges of the state alongwith whether the M.D passed students are rendering their two years public services as per the Bond by the department; if so, the number of such M.D passed doctors after passing M.B.B.S who have rendered two years public services for the last 10 years or the number of those from whom the amount of the Bond in lieu of non-performing their services has been recovered?

To Regularize Ad-hoc Lecturers and Guest Faculty in the Colleges of the Punjab

101. **Shri Dinesh Chadha, M.L.A.:-** Will the Higher Education Minister be pleased to state as per the decision of the Cabinet which steps are being taken to regularize the part time/Ad-hoc lecturers/Assistant Professors/Guest Faculty in the colleges of Punjab alongwith the details thereof ?

To Organize Competition of the Children of the Government Schools

102. **Sardar Labh Singh Ugoke, M.L.A.:-** Will the Education Minister be pleased to state that whether there is any proposal under consideration of the Government that after organizing competition of the children of the Government schools of the state on the pattern of "Khedan Watan Punjab Diyan" to be live telecast ?

To Take Out the District Barnala Out of Seepage Zone and Supply Canal Water

103. **Sardar Labh Singh Ugoke, M.L.A.:-** Will the Water Resources Minister be pleased to state that whether there is any proposal under consideration of the Government to supply canal water by taking out District Barnala out of seepage zone; if so, the time by which it is likely to be done ?

To Get Clean The Filthy Rivulet of Village Ghunas

104. **Sardar Labh Singh Ugoke, M.L.A.:-** Will the Water Resources Minister be pleased to state whether it is a fact that a filthy rivulet is passing through the inhabited area of village Ghunas, which is uncemented and in quite dilapidated condition; if so, whether there is any proposal under consideration of the Government to make it concrete and clean; if so, the time by which it is likely to be done ?

To Arrange Computerized Weighing Machines in the Mandis

105. **Shri Budh Ram, M.L.A.:-** Will the Agriculture Minister be pleased to state that whether it is a fact that when the wheat, paddy or other crops are taken in the Mandis (markets) then the same are weighed on the old weighing machines; if so, whether the department will arrange the computerized weighing machines for weighing crops in the Mandis (markets); if so, the time by when?

To Fix the Genuine Rate of Cement, Sand and Gravel for the Development Works of the Villages

106. **Shri Budh Ram, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state that whether it is a fact that the development works are not being carried out by the Panchayats in the villages as the rates of cement, sand, gravel do not match with the Government rates; if so, the time by which the Government will revise the rates of same?

To Construct the Bridges On the Drains Passing through the Villages of Budhlada

107. **Shri Budh Ram, M.L.A.:-** Will the Agriculture Minister be pleased to state that whether it is a fact that the bridges of the drains passing through three villages i.e., Mandali, Gurne, Khurd-Hasanpur, and Akkanwali of the Assembly Constituency Budhlada are very low due to which the wild grass is blocked in the bridges which leads to a flood like situation; if so, the time by which the bridges of said drains of these villages will be constructed?

To Open Gyms in Khadoor Sahib to Engage the Youths in the Games

108. **Sardar Manjinder Singh Lalpura, M.L.A.:-** Will the Sports and Youth Services Minister be pleased to state that whether there is any proposal under consideration of the Government to open gyms in the Assembly Constituency Khadoor Sahib to wean away the youths from drugs and engage them in games; if so, the time by which the gyms are likely to be opened ?

To Shift the Police Post at Village Kang of Khadoor Sahib

109. **Sardar Manjinder Singh Lalpura, M.L.A.:-** Will the Chief Minister be pleased to state that whether it is a fact that the Police Post at village Kang in the Assembly Constituency Khadoor Sahib works from a dilapidated house; if so, whether there is any proposal under consideration of the Government to shift said Post in any Government Building; if so, the time by which this Post is likely to be shifted in any Government building ?

To Construct Girls College for the Villages Falling Under Assembly Constituency, Sanour

120. **Sardar Harmit Singh Pathanmajra, M.L.A.:-** Will the Higher Education Minister be pleased to state as to whether there is any proposal under consideration of the Government to construct any girls College for the villages falling under Assembly Constituency Sanour; if so, the time by which said College would be constructed ?

To Organize Competitions to Promote Horse Riding

121. **Sardar Harmit Singh Pathanmajra, M.L.A.:-** Will the Animal Husbandry Minister be pleased to state that whether there is any proposal under consideration of the Government to organize Horse riding competitions and to get insured for the Horses safety so as to promote equitation in view of the growing interest in Horse-riding; if so, the time by when ?

Chandigarh
The 02nd March, 2023

Surinder Pal,
Secretary,
Punjab Vidhan Sabha.